

by e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-94/1996/_ /A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Shri Ashok Kumar Borah
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 1st November
October, 2018.

Sub: **Casual Leave, Restricted holiday and Headquarters Leave
permission with official allotted vehicle.**

Refs:- Your letter No. DJ(S) 6371, dtd. 22.10.2018,

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 08.11.2018 and Restricted holiday 09.11.2018 along with permission to leave the headquarter, by your official vehicle at your own cost, w.e.f. the evening of 03.11.2018 till the morning of 12.11.2018, has been granted/~~rejected~~.

The Addl. District and Sessions Judge, Tezpur will remain in charge of your Court and Office in your absence.

Yours faithfully,


11/11/2018
DEPUTY REGISTRAR (ADMN.-I).

